

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:206  
ANSWERED ON:20.02.2006  
CLEARANCE OF PROJECT REPORT UNDER NRAP  
Gadakh Shri Tukaram Gangadhar

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government of Maharashtra has submitted a project proposal for environmental clearance under the National River Action Plan;
- (b) if so, the details of the project proposals and cost thereof;
- (c) the stage at which clearance of the different projects stands at present; and
- (d) the time by which the different projects are likely to be cleared by the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (c) No project proposal has been received from the Government of Maharashtra in this Ministry for environmental clearance under the National River Conservation Plan. However, the Government of Maharashtra has submitted river pollution abatement project reports for Kolhapur town along river Panchganga (costing Rs. 49.74 crore), Wai town along river Krishna (costing Rs. 53.83 crore), Pandharpur town along river Bhima (costing Rs. 26.57 crore), Prakasha town along river Tapi (costing Rs. 4.62 crore), Paithan town along river Godavari (costing Rs. 15.72 crore) and Nawapur town along river Rangawali (costing Rs. 4.55 crore) for approval under the National River Conservation Plan during the Tenth Five Year Plan. These projects could not be considered for approval as the outlay available under the Tenth Five Year Plan is less than the sanctioned cost of projects already approved under the National River Conservation Plan. However, it was suggested that the State Government may undertake these projects out of the State Plan provisions by seeking necessary funds from the Planning Commission including exploring the possibility of initiating the projects with public-private partnership. Subsequently, on seeking the comments on project reports related to the towns of Pandharpur, Prakasha and Paithan by the Planning Commission, these were examined in the Ministry and found to be lacking in important details and requisite information. Accordingly, the Government of Maharashtra has been intimated to revise these project reports.

(d) Does not arise.